

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/553(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	INLAND WORLD LOGISTICS PRIVATE LIMITED VS BRIJLAXMI PAPERS PRODUCTS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically / through video conference:

Mrs. Manju Bhuteria, Adv. : For Operational Creditor
Ms. Meenakshi Manot, Adv. :
Mr. Abhishek Jain, Adv. :

Ms. Urmila Chakraborty, Adv. : For Corporate Debtor
Mr. Karan, Adv. :

ORDER

1. It is stated at Bar by Ld. Counsel appearing for both parties the matter has been settled between the parties and accordingly they wish to withdraw the matter.
2. Accordingly, this petition C.P. (IB)/553(KB)2020 is **dismissed as withdrawn**.
3. File be consigned to the records.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)